

(2)

Central Administrative Tribunal, Principal Bench

Original Application No. 263 of 2004
M.A. No. 238/2004

with

Original Application No. 265 of 2004
M.A. No. 239/2004

New Delhi, this the 3rd day of February, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

O.A. 263/2004

1. Vijendra Singh
Assistant Director (Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001
2. Rajvir Singh
Assistant Director (Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001
3. B.N. Jha,
Assistant Director (Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001
4. V.D. Gaikwad,
Assistant Director (Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001
5. R.K. Sharma,
Assistant Director (Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001
6. D. Bhattacharya,
Assistant Director (Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001

7. Rakesh Kumar
Assistant Director(Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001

8. Dr. (Mrs.) Vandana Seth,
Assistant Director(Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001

....Applicants

(By Advocate: Shri S.N. Anand)

O.A. 265/2004

1. Vipin Bhathnagar
Deputy Director(Chemistry)
Presently working on deputation as Joint Director,
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001

2. Dr. R.S. Sharma,
Deputy Director(Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001

3. B.D. Brahamchari,
Deputy Director(Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001

4. Dr. Hari Prasad,
Deputy Director(Chemistry)
Directorate of Plant Protection,
Quarantine and Storage,
Department of Agriculture & Cooperation,
Ministry of Agriculture,
NH-IV, Faridabad-121001

....Applicants

(By Advocate: Shri S.N. Anand)

Versus

1. Union of India
Through Secretary,
Ministry of Agriculture,
(Department of Agriculture & Cooperation)
Krishi Bhawan, New Delhi

2. The Secretary
Department of Personnel and Training,
North Block, New Delhi

3. The Secretary,
Union Public Service Commission,
Dholpur House, New Delhi

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

MA-238/2004 in OA-263/2004, MA-239/2004 in OA-265/2004

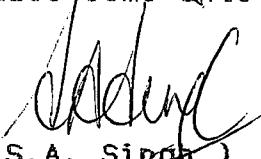
Both the M.As. are allowed subject to just exceptions. Filing of the joint application is permitted.

O.A. 263/2004, O.A. 265/2004

In both the matters, the applicants seek to restrain the respondents in notifying the proposed recruitment rules prescribing a particular limit of deputation/promotion which may affect their career prospects.

2. At this stage, admittedly the recruitment rules have not been notified. The grievance, if any, can only be considered and permitted to be raised once the recruitment rules are notified.

3. At this stage, the petitions therefore, must be held to be premature. Accordingly, they are dismissed as such. The applicants may make a grievance if and when the Rules come into being.


(S.A. Singh)

Member (A)


(V.S. Aggarwal)

Chairman